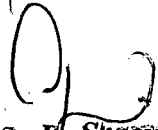
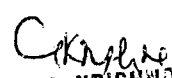
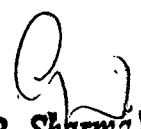


(9)

C. A. T. Bench, JAIPUR

Date of Order	Orders
<u>26-4-95</u>	OA 166/95 and MA 152/95 Mr. P.V. Galla, Brief Brief holder for Mr. Arvind Khadwaj, Counsel for the applicant At the request of the Brief holder may be listed for applicant on 12-7-95.  (O. P. Sharma) Administrative Member  (GOPAL KRISHNA) VICE CHAIRMAN
<u>12-7-95</u> Copy issued to applicant vide 18/11 dy - 20/11/95	None present for the applicant. In spite ^{after the fact that} the case has been called ^{for} the second time, none has appeared on behalf of the applicant. The OA and the MA are dismissed in default for non-prosecution on the part of the applicant.  (RATTAN PRAKASH) MEMBER (JUDICIAL)  (O. P. Sharma) Administrative Member